

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

46

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TP (HC)/33/2017

NAME OF THE PETITIONER(S)

: PONDICHERRY SPECIAL ECONOMIC ZONE
COMPANY LTD

UNDER SECTION

: 66

S.No.

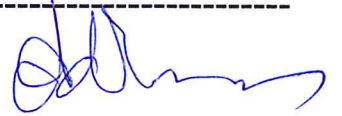
Name (in Capital)

Represented by

Signature

1. A - NARAYANAN
C

General for
Plr.



ORDER

Heard the applicant. Order is reserved.

(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)